

3
OA 293/2009

14/02/2012

DR

As per Hon'ble Court order
dt. 24/07/2009, case was
listed before DR for completion
of pleadings. C.A. has been
filed. R.A. not filed.

List on 16/03/2012 before
Hon'ble Bench for orders.

DR
14/02/12

as

16.3.12

list on 20.4.12
Be
C

O.A. No. 293/2008

20.4.2012

List revised. Nobody is appearing on behalf of the applicant nor the applicant himself is present at 12.15 P.M. There is also no adjournment slip on behalf of the counsel for the applicant. Sri Amar Nath Singh Baghel for Sri M.K. Singh, counsel for the respondents is present. It appears that the applicant is not interested in pursuing this case.

O.A. is accordingly dismissed in default and for non-prosecution.

S.P. Singh
(S.P. Singh)
M(A)

OR
copy to court
dated 20-4-12
Br/Recd
26-4-12

Girish/-